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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.09.2025

NOTICE

Please take notice that the following matter listed in the Court - II on 16.09.2025 will not be taken up. The next date of hearing in the matter is **17.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	WestBridge Ventures II Investment	Rajendra Barot	Ruby Singh Ahuja
	No. 2 of 2024	Holdings		Varun Kumar
		Vs.		Areez Gazdar- R1
	Part Heard	Anupam Mittal & Ors.		Palash S. Singhai-
				R4&5

By order of Hon'ble Chairperson -Sd/-Registrar